

ITEM NO.46

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 19426-19427/2017

ADESH KAUR

Appellant(s)

VERSUS

EICHER MOTORS LIMITED & ORS.

Respondent(s)

(FOR ADMISSION and IA No.126711/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.126712/2017-EXEMPTION FROM FILING O.T.)
IA Nos. 68173 & 73308 - Applications for substituted service of notice and permission to file addl. documents)

Date : 17-05-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. K.V. viswanathan, Sr. Adv.
Mr. K.V. Balakrishnan, Adv.
Mr. K. V. Mohan, AOR
Mr. S.M. Sundaram, Adv.

For Respondent(s) Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Mr. Anuj Sarma, Adv.
Ms. Niharika, Adv.
Ms. Kanika Kalaiyarasan, Adv.
For M/s. K J John And Co, AOR

Mr. Shyam Divan, Sr. Adv.
Mr. Rajesh Ranja, Adv.
Mr. Anoop Dawar, Adv.
Mr. Sumit Teterwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for substituted service through publication on
Respondent Nos. 2,7 & 8 is allowed.

Adjourned for July, 2018.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER